

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Contempt Case (AT) No. 18 of 2020

IN

Company Appeal (AT) (Insolvency) No. 1155 of 2019

IN THE MATTER OF:

Mr. Ashutosh Jain

...Petitioner

Versus

Morpheus Developers Pvt. Ltd. & Ors.

...Respondents/Contemnors.

Present:-

For Appellant: Ms. Nikita, Advocate.

For Respondent: Mr. Mohit Nandwani, Advocate for Respondent No. 4

WITH

Contempt Case (AT) No. 26 of 2020

IN

Company Appeal (AT) (Insolvency) No. 1155 of 2019

IN THE MATTER OF:

Sandeep Kumar Bhatt

...Petitioner

Versus

Morpheus Developers Pvt. Ltd. & Ors.

...Respondents/Contemnors.

Present:-

For Appellant: Mr. Mohit Nandwani, Advocate.

For Respondent:

ORDER
(Virtual Mode)

09.12.2020 Learned counsel for the Petitioners states that the Contemnors have been served but they are not appearing or responding. If the Respondent Nos. 1 to 3 do not appear or respond by next date, we may have to force appearance.

Learned counsel for petitioner may serve copy of this order to the Respondent Nos. 1 to 3 in both these matters and inform the next date.

Cont.....

List both these Contempt Cases on **8th February, 2021**.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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